

MEDIATION CENTRE RHC, JODHPUR, CAUSE LIST 14.05.2018

S.N.	NAME OF MEDIATOR	TYPE OF CASE & NO. WITH TITLE OF CASE	NAME OF PETITIONER ADVOCATE	NAME OF RESPONDENT ADVOCATE
1	Dr. Pramila Acharya	S.B. Criminal Misc. Petition No. 4575/2017, Sagar Rathi & Anr. V/s State & Anr.	Mr. Mahesh Thanvi	Mr. D.S. Thind
2	Dr. Pramila Acharya	S.B. Criminal Misc. Pet. No. 2904/2013, Pradeep Singh. V/S Santosh Kunwar.	Mr. Richin Surana	Mr. Pankaj Gupta
3	Dr. Pramila Acharya	D.B. Civil Misc. Appeal No. 1582/2017, Baldev Singh V/s Prina @ Manjeet Kaur	Mr. B.S. Sandhu Mr. M.S. Champawat	Mr. Pankaj Bansiwala Mr. Mohan Lal
4	Sh. Harish Purohit	D.B.CMA No.788/2017, Mohan Lal @ Kishan Lal V/S Durga Bhoi.	Mr. Suresh Shrimali	Mr. Bharat Shrimali
5	Dr. Akalvyaa A Bhanshali	S.B. Civil Misc. Appeal No. 3036/2017, Bhagwan Prasad Pareek V/s Ravindra Kumar Pareek & Anr.	Mr. Sanjeet Purohit Mr. Akshay Surana	Mr. G D Banshal
6	Sh. Dhanpat Choudhary	S.B. CTA No. 155/2017, Smt. Vibha Jain V/s Naresh Kumar Somiya.	Mr. Bheem Arora	Mr. V N Kalla

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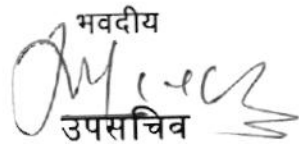
S.N.	NAME OF MEDIATOR	TYPE OF CASE & NO. WITH TITLE OF CASE	NAME OF PETITIONER ADVOCATE	NAME OF RESPONDENT ADVOCATE
1	Dr. Pramila Acharya	S.B Civil Transfer Application No. 23/2018, Smt Khushboo @ Rakhi V/s Vishal Kumar	Mr. Narendra Rajpurohit	Mr. J.P. Kuldeep Mr. R.L. Baloch
2	Dr. Pramila Acharya	S.B CRLMP No. 3074/2016, Kuldeep Singh V/s State & Anr.	Mr. Kuldeep Singh	Mr. Zafar Khan
3	Dr. Pramila Acharya	S.B CRLMB No. 3784/2018, Amit Agrawal V/s State of Rajasthan.	Mr. M S Rajpurohit	Mr. Shrawan saini

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S.N.	NAME OF MEDIATOR	TYPE OF CASE & NO. WITH TITLE OF CASE	NAME OF PETITIONER ADVOCATE	NAME OF RESPONDENT ADVOCATE
1	Dr. Pramila Acharya	S.B.Criminal Misc. Pet. No. 818/2018, Parag Vyash. V/S Smt. Honey Sharma.	Mr. Pradeep Shah	Mr. R S Mankad
2	Dr. Manjula Choudhary	S.B CMA No. 1285/2016, Jitendra Kumar V/s Urmila	Mr. Trilok Joshi	Mr. Vinod Choudhary Mr. N S Mathur

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S.N.	NAME OF MEDIATOR	TYPE OF CASE & NO. WITH TITLE OF CASE	NAME OF PETITIONER ADVOCATE	NAME OF RESPONDENT ADVOCATE
1	Sh. Baljindra Singh Sandhu	S.B .CTA No. 53/2018, Diksha Gehlot V/S Yogesh Gehlot.	Mr. Sanjay Nahar	Mr. Dharmendra Su Mr. Himmat Jagga
2	Smt. Suman Porwal	S.B. Civil Transfer Application No. 179/2017, Smt. Sonia @ Ritu V/s Ratnesh @ Sonu.	Mr. Manish Pitaliya	Mr. Deepak Menaria

भवदीय

 उपसचिव

राज. राज्य विधिक सेवा प्राधिकरण
 जोधपुर

" Help The Needy--Timely Help May Create History "